### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA STARRED QUESTION NO. 222 TO BE ANSWERED ON 16<sup>TH</sup> DECEMBER, 2025

#### **FUNDS ALLOCATED FOR PM-KISAN**

#### \*222. SHRI ARUP CHAKRABORTY

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of budget allocated for the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) during the last two years, and the amount spent for each year, year-wise;
- (b) the details of targets set for enrolling farmer beneficiaries during the last two years under PM-KISAN and the number of farmers who have benefitted from the same; and
- (c) the details the number of farmers who have been enrolled and have not yet received, or have partially received, monetary benefits under PM-KISAN during the last two years?

#### **ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the table of the House.

# STATEMENT MADE IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 222 REGARDING FUNDS ALLOCATED FOR PM-KISAN RAISED BY SHRI ARUP CHAKRABORTY, MP DUE FOR REPLY ON 16<sup>TH</sup> DECEMBER, 2025.

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured that the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. While maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme. Since it is an entitlement based scheme, wherein every eligible farmer family is benefited, there is no State-wise target for farmers enrollment and also no State-wise budget allocation under PM-KISAN. The instalment-wise, State-wise details of farmers benefitted and amount released to them during the last two financial years is attached at Annexure.

(c): Under the PM-KISAN Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries and upload the error-free data of eligible farmers including land records, linking of Aadhaar with their bank accounts and e-KYC for successful transfer of the benefits. The registration of farmers and their verification under the Scheme is an ongoing process. The farmers can register themselves through PM-KISAN Portal, PM-KISAN App, and Common Service Centers (CSCs). All such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department.

The number of farmers in the last two financial years who have been enrolled and who have received all benefits, partial benefits, and no benefits under PM-KISAN is as follows:

No of farmers registered	No. of farmers who received all benefits	No. of farmers who received partial benefits	No. of farmers who received no benefits
1,32,60,543	1,16,89,180	2,29,731	13,41,632

13,41,632 farmers did not receive benefits because of various reasons including non fulfillment of mandatory verification requirements such as land seeding or linking of Aadhaar with beneficiary's bank account or eKYC, non-agricultural land use, a member of the family already receiving benefit of the scheme, voluntary surrender (before receiving any benefit) and being found income tax payee.

In case of the farmers who received partial benefits, their benefits were stopped to verify various details including land use and other exclusion criteria. It is pertinent to mention here that the registration of farmers and their verification under the scheme is an ongoing process. Once the correct and verified data of farmers is received from the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

### Annexure

## State-wise and installment-wise details of benefits distributed under PM-KISAN during FY 2023-24 and FY 2024-25, as on 25.11.2025

	15th Instalment					
		14th Instalment (April, 20'23 - July, 2023)		(August, 2023 - November,		
#	Object			2023)		
#	State	No. of	Amount	No. of	Amount	
		Beneficiaries	Disbursed	Beneficiaries	Disbursed	
	ANDAMAN AND NICOBAR		(in Cr)		(in Cr)	
1	ISLANDS	13,098	2.68	3,620	0.93	
2	ANDHRA PRADESH	41,36,726	996.70	39,56,941	893.30	
3	ARUNACHAL PRADESH	68,867	16.21	54,805	12.88	
4	ASSAM	8,75,775	281.62	12,15,906	487.61	
5	BIHAR	75,69,400	1,580.74	72,23,753	1,605.95	
6	CHANDIGARH	134	0.03	275	0.09	
7	CHHATTISGARH	20,24,754	450.58	21,54,244	576.04	
8	DELHI	12,931	2.77	8,302	1.97	
9	GOA	5,664	1.21	5,982	1.37	
10	GUJARAT	45,17,899	961.42	42,35,547	1,044.61	
11	HARYANA	15,39,264	344.22	13,84,970	323.07	
12	HIMACHAL PRADESH	7,39,081	177.60	7,15,976	169.91	
13	JAMMU AND KASHMIR	7,32,057	176.66	7,65,561	180.01	
14	JHARKHAND	13,02,856	318.79	12,59,786	381.94	
15	KARNATAKA	49,34,537	1,017.44	43,78,005	966.43	
16	KERALA	23,41,007	554.17	23,50,849	662.25	
17	LADAKH	14,453	3.49	14,807	3.73	
18	LAKSHADWEEP	1,436	1.98	1,211	0.40	
19	MADHYA PRADESH	76,42,682	1,684.92	75,68,448	1,705.95	
20	MAHARASHTRA	85,60,249	1,867.25	84,54,963	1,996.38	
21	MANIPUR	3,711	1.72	5,871	2.53	
22	MEGHALAYA	33,388	15.80	55,836	32.14	
23	MIZORAM	50,744	14.72	55,937	19.55	
24	NAGALAND	1,35,346	32.57	1,18,825	29.29	
25	ODISHA	26,93,134	698.86	24,96,882	703.12	
26	PUDUCHERRY	8,316	1.68	8,054	1.68	
27	PUNJAB	8,56,739	182.42	4,97,229	152.67	
28	RAJASTHAN	56,88,859	1,283.28	48,65,934	1,179.78	
29	SIKKIM	10,617	2.84	13,945	6.73	
30	TAMIL NADU	20,95,323	443.91	20,45,367	491.39	
31	TELANGANA	29,51,139	614.59	28,71,816	664.13	
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,492	2.42	10,346	2.33	
33	TRIPURA	2,21,260	45.63	1,94,951	44.57	
34	UTTAR PRADESH	1,86,54,266	4,249.97	1,75,61,389	4,181.87	
35	UTTARAKHAND	7,59,704	168.86	6,79,685	160.89	
36	WEST BENGAL	44,72,183	1,004.21	39,80,679	909.34	
	Grand Total	8,56,79,091	19,203.93	8,12,16,697	19,596.81	

	16th Instalment		17th Instalment		18th Instalment		
	State	(December, 2023 - March,		(April, 2024 - July, 2024)		(August, 2024 -	
#		2024)				November, 2024)	
"	Otato	No. of	Amount	No. of	Amount	No. of	Amount
		Beneficiaries	Disbursed (in Cr)	Beneficiaries	Disbursed (in Cr)	Beneficiari	Disbursed (in Cr)
	ANDAMAN AND		<u> </u>		` '	es	
1	NICOBAR ISLANDS	12,289	4.90	12,546	2.80	12,832	2.80
2	ANDHRA PRADESH	40,76,542	924.14	41,40,576	875.56	41,22,500	836.36
3	ARUNACHAL PRADESH	80,108	18.94	67,613	18.55	90,473	25.60
4	ASSAM	16,43,490	592.21	18,14,353	426.08	18,87,589	403.53
5	BIHAR	75,65,177	1,705.67	76,55,855	1,598.95	75,81,033	1,544.52
6	CHANDIGARH	340	0.12	349	0.08	15	0.00
7	CHHATTISGARH	23,20,690	580.33	24,31,803	577.36	25,07,764	570.00
8	DELHI	10,240	3.22	10,808	2.51	10,829	2.26
9	GOA	6,263	1.76	6,322	1.36	6,333	1.33
10	GUJARAT	46,40,953	1,203.54	48,45,936	1,084.42	49,12,382	1,038.73
11	HARYANA	15,18,315	375.33	15,87,993	362.17	15,99,904	342.29
12	HIMACHAL PRADESH	7,71,363	185.74	8,06,658	190.49	8,17,551	171.90
13	JAMMU AND KASHMIR	8,25,744	215.16	8,53,719	192.53	8,58,660	182.65
14	JHARKHAND	16,18,123	839.80	18,42,854	633.39	19,98,474	546.37
15	KARNATAKA	44,34,143	979.54	43,04,824	958.27	43,48,126	941.85
16	KERALA	26,48,061	689.25	27,57,444	637.26	28,15,241	597.95
17	LADAKH	17,682	4.73	18,192	4.05	18,208	3.77
18	LAKSHADWEEP	1,314	0.54	1,972	0.54	2,198	0.45
19	MADHYA PRADESH	79,87,576	1,808.41	80,80,414	1,679.85	81,37,388	1,682.12
20	MAHARASHTRA	89,61,907	2,025.42	91,43,117	1,940.12	91,43,729	1,888.58
21	MANIPUR	1,04,367	70.44	79,198	28.01	85,936	42.79
22	MEGHALAYA	1,01,537	56.83	1,30,649	49.02	1,50,413	33.91
23	MIZORAM	86,253	54.94	99,140	36.82	1,10,998	31.69
24	NAGALAND	1,44,410	36.46	1,62,277	49.02	1,71,922	42.84
25	ODISHA	28,96,597	792.82	30,58,332	737.89	31,50,684	689.02
26	PUDUCHERRY	8,266	1.94	8,182	1.73	8,033	1.64
27	PUNJAB	7,17,316	247.64	8,40,274	290.56	9,26,150	272.82
28	RAJASTHAN	62,60,974	1,641.34	67,25,793	1,525.71	70,32,147	1,545.17
29	SIKKIM	20,607	9.72	24,364	6.40	28,146	6.75
30	TAMIL NADU	21,50,556	503.46	21,83,435	460.03	21,94,666	455.94
31	TELANGANA	30,65,395	765.47	30,98,123	654.69	30,77,516	627.51
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,335	3.22	11,567	2.56	11,587	2.44
33	TRIPURA	2,15,284	49.14	2,25,528	55.50	2,29,366	47.67
34	UTTAR PRADESH	2,03,64,794	5,376.64	2,14,86,203	4,830.47	2,25,79,66 3	4,982.65
35	UTTARAKHAND	7,51,037	183.24	7,86,763	177.97	7,97,001	168.78
36	WEST BENGAL	44,05,646	1,140.25	44,98,404	964.42	45,03,171	931.55
	Grand Total	9,04,44,694	23,092.29	9,38,01,580	21,057.13	9,59,28,62 8	20,666.20

		19th Instalment (December, 2024 - March, 2025)			
#	State	(December, 2024	(December, 2024 - March, 2025)		
		No. of Beneficiaries	Amount Disbursed (in Cr)		
1	ANDAMAN AND NICOBAR ISLANDS	13,353	3.18		
2	ANDHRA PRADESH	41,59,954	888.05		
3	ARUNACHAL PRADESH	94,953	22.63		
4	ASSAM	21,23,678	499.03		
5	BIHAR	76,13,623	1,609.42		
6	CHANDIGARH	2	0.00		
7	CHHATTISGARH	26,14,078	622.65		
8	DELHI	11,171	2.59		
9	GOA	6,387	1.35		
10	GUJARAT	52,01,076	1,181.19		
11	HARYANA	16,53,741	372.25		
12	HIMACHAL PRADESH	8,40,337	193.90		
13	JAMMU AND KASHMIR	8,86,357	207.99		
14	JHARKHAND	22,58,127	833.17		
15	KARNATAKA	44,11,964	942.17		
16	KERALA	28,97,701	653.62		
17	LADAKH	18,472	3.93		
18	LAKSHADWEEP	2,306	0.50		
19	MADHYA PRADESH	85,05,361	1,817.28		
20	MAHARASHTRA	93,28,286	2,013.51		
21	MANIPUR	1,80,263	146.88		
22	MEGHALAYA	1,91,642	46.75		
23	MIZORAM	1,27,436	48.63		
24	NAGALAND	1,87,908	52.22		
25	ODISHA	35,14,607	970.37		
26	PUDUCHERRY	8,044	1.69		
27	PUNJAB	10,58,688	373.04		
28	RAJASTHAN	76,19,638	1,804.53		
29	SIKKIM	31,612	7.85		
30	TAMIL NADU	22,58,779	501.87		
31	TELANGANA	31,13,972	655.89		
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,806	2.54		
33	TRIPURA	2,38,435	52.14		
34	UTTAR PRADESH	2,40,64,673	5,781.62		
35	UTTARAKHAND	8,27,797	185.06		
36	WEST BENGAL	46,09,388	1,001.36		
	Grand Total	10,06,85,615	23,500.83		

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